

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

ORIGINAL APPLICATION NO. 060/521/2019

Chandigarh, this the 18th day of May, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

Ms. Maninder Kaur (Group-C), aged about 35 years, d/o Sh. Kashmir Singh, r/o House No. 124, Type-III, Second Floor, Power Colony, Bandungar, Patiala 147001.

....APPLICANT

(By Advocate: Shri K.B. Sharma)

VERSUS

1. Union of India, Ministry of Youth Affairs & Sports, C-Wing, Shastri Bhawan, New Delhi 110001 through its Secretary.
2. Sports Authority of India, Jawahar Lal Nehru Stadium, East Gate, Lodhi Road, New Delhi 110003 through its Director General.
3. Netaji Subhash National Institute of Sports (NSIS), Patiala 147 001 through its Executive Director.

....RESPONDENTS

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Mr. K.B. Sharma, learned counsel for applicant, after arguing for some time, seeks permission to withdraw this Original Application (O.A.) with liberty to file a fresh one on the same cause of action with better particulars.

2. The O.A. is accordingly dismissed as withdrawn, with liberty as prayed for.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 18.05.2019

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